

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Since the implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 the Government of Maharashtra has been allocated Rs. 1682.15 crore in 2010-11, Rs. 2870.58 crore in 2011-12 and Rs. 2626.59 crore in 2012-13 under the Sarva Shiksha Abhiyan (SSA).

(b) The State Government of Maharashtra has spent Rs. 1348.90 crore in 2010-11, Rs. 1731.30 crore in 2011-12 and Rs.661.38 crore till 30.09.2012. The expenditure is on account of civil works, teacher salaries, teacher training, free text books, uniforms, grants to schools and other components of the SSA.

(c) to (f) Funds under the SSA are sanctioned to the State/UTs on the basis of the Annual Work Plans submitted by them to the Ministry of Human Resource Development. The proposals are appraised and discussed with the State representatives before the final allocations are approved. The allocations also depend on progress on various components of the SSA so far and commitment of State for release of State share under the SSA.

Sexual Exploitation in Educational Institutions in Delhi

†1652. SHRI DHARMENDRA PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of the rising number of cases of sexual exploitation and child sexual exploitation in various educational institutions in Delhi;

(b) if so, the details of the incidents taken cognizance of by Government during the last two years;

(c) whether Government has chalked out any plan to check such incidents in educational institutions; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (d) Information is being collected and will be laid on the Table of The House.

†Original notice of the question was received in Hindi.